

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512

IB-3173/ND/2019

IA/6183/2023, IA/1745/2023, IA/6301/2022, IA/1549/2023

IN THE MATTER OF:

Swastik Pipe Ltd.

....Applicant

Vs.

Emkay Automobiles Industries Ltd.

....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 02.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Vishal Sharma, Ms. Priyanka, Adv.

For the Respondent : Mr. B.B. Pradhan, Adv. Sourav Suman
Parhi for R 2 EPFO in IA/1549/2023

For the Ex- : Adv. Kapil in IA/6183/2023
Management

For the RP : Adv. Aditya Nayyar, Adv. Akshay Joshi, Adv. Amar
Vivek, Adv. Abhinav Tyagi

For SBI Bank : Ms. Richa Sandilya, Ms. Bhavna Vijay, Adv.

ORDER

IA/6183/2023:-

Ld. Counsel on behalf of the Applicant is present. Ld. Senior Counsel on behalf of the RP is present and accepts notice. He seeks time to file reply to this application. Reply be filed within a period of 10 days. List the matter on **07.03.2024.**

IA/1745/2023, IA/6301/2022, IA/1549/2023:-

List these applications on **07.03.2024.**

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)